

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00695/2015

Jabalpur, this Thursday, the 01st day of August, 2019

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Smt. Pravesh Sharma, W/o Shri N.N. Sharma, Aged about 52 years Occupation NIL
2. Ms. Seema Sharma D/o Shri N.N. Sharma Aged about 37 years Occupation NIL
3. Ku. Sunita Sharma, D/o Shri N.N. Sharma Aged about 35 years Occupation NIL
4. Shiv Sharma, S/o Shri N.N. Sharma Aged about 33 years Occupation NIL
5. Ku. Khusbu Sharma D/o Shri N.N. Sharma Aged about 24 years Occupation NIL

All applicants 1 to 5 R/o Village Sironj Post Bika Bamhori Tashil & Distt. Sagar (MP) PIN 470228

-Applicants

(By Advocate –**Shri Amardeep Gupta**)

V e r s u s

1. Union of India, Through Secretary Ministry of Defence South Block Raksha Bhawan New Delhi Pin Code 110001
2. Engineer-in-Chief Coord & Pers Directorate/EID Army Headquarters, Kashmir House, DHQ PO New Delhi PIN Code 1100110
3. Chief Engineer Jabalpur Zone MES C/o 56 APO Jabalpur PIN Code 482001

-Respondents

(By Advocate –**Shri Pramod Chourasia**)

O R D E R (Oral)

Learned counsel for the applicant has moved a Miscellaneous Application No.200/943/2019 for withdrawal of the O.A. in view of subsequent development.

2. In view of the reasons given in Para 1 and 2 of the said application, permission to withdraw Original Application is allowed and this O.A. is dismissed as withdrawn with liberty to file a fresh if occasion arises.
3. This O.A. is finally disposed of.

**(Ramesh Singh Thakur)
Judicial Member**

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